

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.1

New IA-2752/2021 60(5) New IA-2664/2021 Status Report

In

IB-85(ND)/2021

IN THE MATTER OF:

GK Crystal Homes

Vs.

Ansal Lotus Melange Projects Pvt Ltd

....**OPERATIONAL CREDITOR**

.....**CORPORATE DEBTOR**

SECTION

U/s 9 IBC code 2016

Order delivered on 22.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Despite best efforts, due to non-availability of the Internet connectivity, the matter could not be heard. Therefore, the matter is now posted to 29.07.2021.

This has the approval of the Hon'ble Members.


(Madhu Narula)
Court Officer